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Title: Introduction of 'The Indian Penal Code (Amendment) Bill, 2016. (Substitution of new section for section 377).

HON. SPEAKER: Item No. 72, Dr. Shashi Tharoor.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Madam Speaker, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

Those in favour will please say 'Aye'.

SOME HON. MEMBERS: 'Aye.'

SEVERAL HON. MEMBERS: 'No'.

SHRI NISHIKANT DUBEY (GODDA): Madam, we want Division.

HON. SPEAKER: Do you want Division?

SHRI NISHIKANT DUBEY: Yes, Madam.

HON. SPEAKER: Okay. Let the Lobbies be clearedâ€”

...(Interruptions)

HON. SPEAKER: Now, the Lobbies have been cleared.

ANNOUNCEMENT RE: AUTOMATIC VOTE RECORDING SYSTEM

SECRETARY-GENERAL: Kind attention of the hon. Members is invited to the following points in the operation of the Automatic Vote Recording System.

Before a Division starts, every hon. Member should occupy his or her own seat and operate the system from that seat only.

When the hon. Speaker says "Now Division", the Secretary-General will activate the voting button whereupon "RED BULBS" above display boards on both sides of hon. Speaker's Chair will glow and a GONG sound will be heard simultaneously.

For voting, hon. Members may kindly press the following two buttons simultaneously "ONLY" after the sound of the GONG and I repeat only after the sound of the GONG.

Red "VOTE" button in front of every hon. Member on the Head Phone plate and any of the following buttons fixed on the top of the desk of seat:

For AYES : Green Colour

For Noes : Red Colour

For Abstain : Yellow Colour

It is essential to keep both the buttons pressed till another GONG is heard and the Red BULBS above the plasma display are "OFF".

Hon. Members may please note that their votes will not be registered if buttons are kept pressed before the first GONG and both the buttons are not kept simultaneously pressed till the second GONG.

Hon. Members can actually "SEE" their votes on display boards installed on either side of the hon. Speaker's Chair.

In case the vote is not registered, they may call for voting through slips.

HON. SPEAKER: Now, the question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The Lok Sabha divided:

DIVISION AYES 15:47 Hours

*Anwar, Shri Tariq

Baite, Shri Thangso
George, Adv. Joice
*Goud, Dr. Boora Narsaiah
*Hikaka, Shri Jhina
Khan, Shri Md. Badaruddoza
Kumar, Shri Shailesh
*Meinya, Dr. Thokchom
Mohapatra, Dr. Sidhant
Panda, Shri Baijayant Jay
Patil, Shri Bheemrao B.
Ramachandran, Shri Mullappally
Reddy, Shri Konda Vishweshwar
Ruala, Shri C.L.
Sahu, Shri Tamradhwaj
Satav, Shri Rajeev
Singh, Shri Ravneet
Tharoor, Dr. Shashi

NOES

Agrawal, Shri Rajendra
Ahlawat, Shrimati Santosh
Ahluwalia, Shri S.S.
*Balyan, Dr. Sanjeev
Chandel, Kunwar Pushpendra Singh
Chaudhary, Shri P.P.
Chauhan, Shri Devusinh
Chhotelal, Shri
Choubey, Shri Ashwini Kumar
Choudhary, Col. Sonaram
Choudhary, Shri Birendra Kumar
Devi, Shrimati Rama
Dubey, Shri Nishikant
Dubey, Shri Satish Chandra
*Gangwar, Shri Santosh Kumar
Gowda, Shri D.V. Sadananda
Jaunapuria, Shri Sukhbir Singh
Kashyap, Shri Virender
Kaswan, Shri Rahul
Kataria, Shri Rattan Lal

Kishore, Shri Jugal
Kushawaha, Shri Ravinder
Lakhanpal, Shri Raghav
Maadam, Shrimati Poonamben
Mahato, Dr. Banshilal
Marabi, Shri Kamal Bhan Singh
Meena, Shri Harish
Meghwal, Shri Arjun Ram
Mishra, Shri Bhairon Prasad
Nishad, Shri Ram Charitra
Nishank, Dr. Ramesh Pokhriyal
Paatile, Shrimati Kamla
Pal, Shri Jagdambika
Paraste, Shri Dalpat Singh
*Patel, Shri Prahlad Singh
Pathak, Shrimati Riti
Patil, Shri Kapil Moreshwar
Patole, Shri Nana
Raj, Dr. Udit
Rajoria, Dr. Manoj
Reddy, Shri Y. V. Subba
Rudy, Shri Rajiv Pratap
Sahu, Shri Chandulal
Sahu, Shri Lakhan Lal
Sampla, Shri Vijay
Sarmah, Shri Ram Prasad
Sarswati, Shri Sumedhanand
Singh, Rao Inderjit
Singh, Shri Bharat
Singh, Shri Dushyant
Singh, Shri Kirti Vardhan
Singh, Shri Sunil Kumar
Singh, Shri Sushil Kumar
Sinha, Shri Manoj
Tanwar, Shri Kanwar Singh
Teni, Shri Ajay Misra
Usendi, Shri Vikram
Verma, Shri Bhanu Pratap Singh
Verma, Shri Parvesh Sahib Singh
Yadav, Shri Hukmdeo Narayan

Yadav, Shri Ram Kripal

ABSTAIN

Chautala, Shri Dushyant

HON. SPEAKER: Subject to correction*, the result of the Division is:

Ayes : 014

Noes : 058

Abstain : 001

The motion was negatived.

15.49 hours

PRIVATE MEMBERS' BILLS- Intrduced...contd.